

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 18, 2013

No. 829 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Mritunjay Srivastava** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 830 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Hrishikesh Pandey** candidate of Civil Judge, Junior Division to be Civil Judge, Junior Division, Siddharth Nagar in the vacant court.

No. 831 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Kamalkant Gupta** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 832 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Surya Kant Dhar Dubey** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar in the vacant court.

No. 833 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Pradeep Kumar Shukla** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Barabanki.

No. 834 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sushri **Alka Pandey** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 835 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Dharam Veer Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 836 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Smt. **Sudha Singh** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot in the vacant court.

No. 837 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sushri **Kavita Agrawal** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 838 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Akhilesh Kumar Sharma** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 839 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Ashwani Panwar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 840 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Navneet Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 841 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Sanjay Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanshiram Nagar.

No. 842 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Smt. **Shraddha Bhartiya** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 843 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Achal Pratap Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mau.

No. 844 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Sandeep Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kannauj.

No. 845 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sushri **Durgesh Nandini** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 846 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Smt. **Shweta Yadav** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 847 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Jaihind Kumar Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mau.

No. 848 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Vijay Kumar Verma** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kushinagar at Padrauna in the vacant court.

No. 849 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. **440/II-4-13-32(1)/2011** dated **10.05.2013** Sri **Kshitish Pandey** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 850 /DR(S)/2013

Pursuant to U.P. Government Notification/Appointment No. 440/II-4-13-32(1)/2011 dated 10.05.2013 Sri **Ashok Kumar Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sonbhadra.

BY ORDER OF THE COURT,

sd/-

(SHEO KUMAR SINGH-I)
I/c REGISTRAR GENERAL

No. 201/DR (S)/2013: Allahabad: Dated: May 18, 2013

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad along with photocopy of U.P. Government Appointment/Notification No. 440/II-4-13-32(1)/2011 dated 10.05.2013 (Information available on E-mail).

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

Copy of the charge certificates of the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad.

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly appointed candidates of Civil Judge, Junior Division Batch-2012.

Above mentioned appointed candidates Civil Judge, Junior Division will proceed to take over charge of their places of posting immediately.

Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-

Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 440/II-4-13-32(1)/2011 dated 10.05.2013.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

BY ORDER OF THE COURT.

**sd/-
(VIKAS KUNVAR SRIVASTAVA)
JOINT REGISTRAR (SERVICES)**